

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/64/ (IB)/2017  
NAME OF THE PETITIONER(S) : S. MURUGABHARTI  
NAME OF THE RESPONDENT(S) : SEVEN ELEVEN BUSINESS SERVICES PVT LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1 M. PASHWAN ATIQ  
FOR SHAFLENDRAN

PETITIONER

M. Pashwan Atiq

2 S. KUMAR

Respondent Counsel.

J. S. Kumar

ORDER

Counsel representing both the parties are present. Both the counsel submitted that the parties are intending to settle the matter and prayed time for reporting the final outcome of the talks. Put up on 08.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)